

(b) the extent to which reincarnation of Oil Coordination Committee is likely to improve matters connected with the variations in the elements of standard cost of petroleum products and cut down the mounting deficit in the oil pool account ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b) A study is being undertaken by OCC to examine the present working of OCC and to suggest suitable changes in its role and structure in the context of liberalisation of petroleum sector.

[Translation]

Outstanding Amount

5064. SHRI KACHARU BHAU RAUT : Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have received any representation from the Government of Maharashtra regarding the postponement of the adjustment of the outstanding amount due to the Union Government ;

(b) if so, the details of the issues mentioned in the representation; and

(c) the reaction of the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) The Ministry of Finance has not received any representation from the Government of Maharashtra for postponement of repayment of principal or payment of interest due to the Ministry of Finance.

(b) and (c) Does not arise, Sir.

[English]

Power Project of Gujarat

5065. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

(a) whether the Department of Power and Petrochemicals, Government of Gujarat has submitted any proposal to the Union Government in regard to "Relaxing cap on investment by Indian Financial Institute in power projects based on indigenous equipments in Gujarat" during the last three years;

(b) if so, the details of such proposals received during each of the last three years till date.

(c) the details of proposals accepted, rejected and under consideration/pending.

(d) the reasons for not taking any decision, till date, and

(e) the time by which these proposals are likely to be approved and the latest position thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (e) The private power policy *inter alia* stipulates that an amount not

exceeding 40% of the total outlay may come from Indian public financial institutions, but the remaining amount should be met from other sources. The Government of Gujarat had requested in 1996 that Independent Power Producers (IPPs) sourcing equipment from indigenous suppliers should be exempted from this limit. This request is under consideration.

[Translation]

Loans for SCs in U.P.

5066. SHRI D.P. YADAV : Will the Minister of FINANCE be pleased to state :

(a) whether the Banks in the rural areas of Uttar Pradesh have been making delay in advancing loans to the scheduled castes;

(b) the schemes under which the Scheduled Castes of Uttar Pradesh, particularly of Sambhal area have been benefitted; and

(c) the target fixed for advancing loans by the banks during the current financial year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) State Bank of India (SBI) the Convenor Bank for Uttar Pradesh, has reported that no such complaint has come to the notice of the State Level Banker's Committee (SLBC).

(b) SBI have further reported that the schemes under which Scheduled Castes from Uttar Pradesh have been benefitted are Integrated Rural Development Programme (IRDP), Special Component Plan, Prime Minister's Rozgar Yojna (PMRY), Scheme for Urban Micro Enterprises (SUME), Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP) and the National Scheme for Liberation and Rehabilitation of Scavengers (NSLRS).

(c) Target fixed for advancing loans by banks during the financial year 1996-97 as furnished by SBI, the convenor bank of Uttar Pradesh, were as under .

Nature of Scheme	Physical Target
(i) PMRY	35,813
(ii) SUME	49,157
(iii) PMIUPEP	7,822
(iv) Special Component Plan	1,00,000
(v) National Scheme of Liberation and Rehabilitation of Scavengers and their dependents.	60,000

In respect of IRDP, there is a financial target of Rs. 450.00 crores.

[English]

Vacant Posts of SBI in Orissa

5067. SHRI ANCHAL DAS : Will the Minister of FINANCE be pleased to state :

(a) the details of posts lying vacant in Class-IV/Group D cadre in the various State Bank of India branches in Orissa (Region-3) since 1993;

(b) whether any recruitment process was initiated and a panel of candidates is being kept for a long period without filling up the vacant posts;

(c) if so, the reasons for not filling up the posts from amongst the panel so approved by the SBI; and

(d) by when the vacant posts are being filled up from the panel set up ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

Labour Bureau

5068. SHRI SANDIPAN THORAT : Will the Minister of LABOUR be pleased to state :

(a) the major surveys research studies carried out and entrusted to Labour Bureau;

(b) the details thereof project-wise for the organised urban labour, unorganised labour, contract labour, women labour, etc;

(c) whether the Government is considering to restructuring the Labour Bureau, strengthening regional offices to cut down operational cost and undertaking studies/surveys which are of immediate relevance for policy formulation/revision for both organised/unorganised labour in rural-urban areas in terms of commitment/priorities of the new Government; and

(d) if so, the steps taken/proposed to be taken in this regard alongwith the progress of the ongoing research surveys entrusted to Labour Bureau ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b) For organised labour, Labour Bureau are conducting Survey of Workers belonging to Scheduled Castes/Scheduled Tribes in urban areas Collection of Labour Statistics under Annual survey of Industries, Working Class Family Income and Expenditure Survey, Occupational Wage Survey, Repeat House Rent survey, Survey of Labour Conditions, Collection of Labour Statistics under various Labour Laws and compilation and publication of Wage Rate Index, Retail Price Index, Consumer Price Index for Industrial Workers, Agricultural and Rural Labourers. For unorganised labour the Bureau is conducting Rural Labour Enquiry, Survey of Working and Living Conditions of workers engaged in Unorganised sector of Industries/Employment, Evaluation Studies of the Minimum Wages Act, 1948. Information on working conditions etc. is being collected in respect of contract labour under Contract Labour Surveys. For women workers Survey on Socio Economic Conditions of Women Workers in Industry is being conducted Digest of Labour Research in India and Statistical Profile on Women Labour have been published under Research Studies.

(c) and (d) In order to cut down operating cost in conduct of surveys computerisation of Bureau has been undertaken and in house printing facilities have been provided to the Bureau. Progress of on going surveys/studies entrusted to Bureau is as per Statement attached.

Statement

1. *Rural Labour Enquiries* : So far eight Enquiries have been conducted, the latest being in 1993-94. Reports pertaining to 1987-88 enquiry have been released and data pertaining to 1993-94 received from NSSO in September 1996, are being scrutinised and tabulated or preparation of reports.

2. *Survey of Working and Living Conditions of the unorganised labour in the country* : 25 Surveys have been conducted and reports in respect of 23 surveys have been released. Report in respect of Stone Quarry Industry is under print. Tabulation and drafting of report in respect of Man-made Fibre Textile Industry is in hand. Preliminary work for conduct of survey in Marine Fishing Industry has been initiated.

3. *Survey on Working and Living Conditions of Workers belonging to Scheduled Castes and Scheduled Tribes Communities* : Surveys in respect of SCs have been conducted at Agra, Sholapur, Madras, Patna, Indore and Ghaziabad. Reports in respect of Ghaziabad and Indore will be released shortly. All other reports have already been released. Surveys in respect of STs have so far been conducted at Rourkela, Ranchi, Surat, Bailadila, Nagpur and Belgaum. Report in respect of Belgaum is being drafted. All other reports have already been released.

4. *Annual Survey of Industries (Census and Sample)* : Drafting of summary report for Annual Survey of Industries (Census) 1992-93 is in hand. Reports in respect of Annual Survey of Industries (Sample) for eight rounds starting from 1977-78 have been released and work relating to other six rounds is at various stages of completion.

5. *Socio-Economic Conditions of Women Workers in the Industry* : Survey on All India basis in Bidi Industry, Ready made Garments Industry and Agarbathi Industry have been conducted. Reports in respect of Bidi Industry is under print and in respect of Readymade Garments Industry and Agarbathi Industry is under finalisation. Field Survey in Lime Manufacturing Industry is in progress.

6. *Working Class Family Income and Expenditure Survey* : With a view to update the base of Consumer Price Index of Industrial Workers (presently 1982 = 100) preliminary work for launching of a fresh survey has been initiated.

7. *Evaluation Studies on implementation of Minimum Wages Act, 1948* : So far 18 studies have been conducted. One more study in Bidi Industry in Karnataka has been initiated and field survey is in progress. Report of study in Agriculture in West Bengal is being finalised. Reports on other Studies have been released.

8. *Occupational Wages Survey* : So far four rounds of